

Name of the Corporate Debtor-	Bengal Emta Coal Mines Limited
Date of commencement of CIRP-	30th June 2022
List of creditors as on-	28-Jan-23

Annexure- 7  
List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claims received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Commissioner of Commercial Taxes, WB		16-Jul-22	39,64,59,168.00	39,64,59,168.00	Government Dues	-	-	No	0.00%	None	None	-	None	None
2	Ganreipon, Assistant Commissioner, CGST & Central Excise, Asansol-1 Division		12-Aug-22	1,50,04,45,434.00	-	Government Dues	-	-	No	0.00%	None	None	1,50,04,45,434.00	None	None
3	DCIT, Circle-1(2), TDS, Kolkata		01-Nov-22	4,71,91,900.00	-	Government Dues	-	-	No	0.00%	None	None	4,71,91,900.00	None	None
	DCIT, Central Circle-3(1), Kolkata		17-Jan-23	42,64,56,357.00	42,64,56,357.00	Government Dues	-	-	No	0.00%	None	None	-	None	None
<b>Grand Total</b>				<b>2,37,05,52,859.00</b>	<b>82,29,15,525.00</b>										

